

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

ORDER-SHEET

ORDERS OF THE TRIBUNAL

04/12/2013

O.A. 219/2012

None present for the applicant.

Mr. Mukesh Agarwal, Counsel for the respondents.

The applicant was not present on 17/10/2012, 27/11/2012 (advocates were abstaining from work); 14/12/2012, 11/01/2013, 22/02/2013, 14/03/2013, 15/04/2013, 28/05/2013, 08/08/2013, 27/08/2013, 10/10/2013.

Even today in the second round of hearing none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the Original Application. Original Application is dismissed in default for non-prosecution on the part of the applicant.

  
(Arvind Rehee)  
Member (J)

  
(Anil Kumar)  
Member (A)

Vv